## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU \*\*\*\*\*\*\*

ORDER

No. 61 Dated 21-4-2016

It is hereby notified that in connection with Annual Darbar Move, Summer Session, 2016, Main wing of the High Court and office of Registrar Vigilance, High Court of J&K shall close at Jammu on 30<sup>th</sup> April, 2016 (Saturday) after office hours and will reopen at Srinagar on 09<sup>th</sup> May, 2016 (Monday) F.N.

By Order.

(M. K. Hanjura) Registrar General.

No. 2150-228/NR.

Dated 21-4-2016

Copy to the:-

- 1. Registrar, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of
- 23. Advocate General, State of J&K, Jammu
- 24. Secretary to Govt. Law, J&PA, J&K, Jammu.
- 25. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
- 26. Registrar Vigilance, High Court of J&K, Jammu.
- 27. Director, J&K State Judicial Academy, Jammu.
- 28. Registrar Judicial High Court wing, Srinagar with the request to ensure that chambers/courts and offices of Registry are made ready functional before 2<sup>th</sup> May, 2016 and all the telephones are made functional.
- 29. Registrar Judicial, High Court wing, Janimu.
- 30. Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 31-51.Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhmpur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
- 52, Accountant General, J&K, Srinagar.
- 53. Dy. Accountant General, J&K, Jammu.
- 54. Director Information, Srinagar / Jammu.
- 55-66. Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhmpur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
- 67. Station Director, Radio Kashmir, Jammu / Srinagar for announcement.
- 68. Station Director, Doordarshan Kendra, Jammu/Srinagar.
- 69. Sr. News Editor, Doordarshan Kendra Jammu for announcement.
- 70. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Pr. Secretary to Hon'ble the Chief Justice,